

Places seized by protesters

1983. SHRI A. VIJAYAKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that there are many places which have been seized by protesters causing inconvenience to the public in the country;

(b) if so, the steps taken to curb the protesters from closing public roads and public places in the country; and

(c) if no step has been taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule to the Constitution of India. The responsibilities of maintaining law and order, including investigation, registration/prosecution of crimes, conviction of accused, protection of life and property etc. rest primarily with the respective State Governments. Central Government keeps a constant watch on the internal security scenario of the country through its security agencies and responds appropriately to the emergent situation. Among other measures, alerts and advisories are issued to the law enforcement agencies whenever any threat to internal security is perceived. The Central Government also provides Central Armed Police Forces to the States/Union Territories upon request.

Payment of arrears of Jawans of SSB

1984. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Sashastra Seema Bal (SSB) has put on hold payment of arrears and other allowances to its Jawans for the last two months;

(b) if so, the reasons therefor;

(c) whether it is also a fact that similar situation has been occurred in other five Central Armed Police Forces; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (d) Sufficient budgetary provisions are available for payment of salary, arrears and other allowances for Jawans of all Central Armed Police Forces (CAPFs), including SSB for the current financial year.